NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT 10.30AM

TRANSFER PETITION NO.	
COMPANY PETITION / APPLICATION NO.	CA NO.48/97/HDB/2017
NAME OF THE COMPANY	Swarnandhra-IJMII Integrated Township
	Development Co. Pvt Ltd
NAME OF THE PETITIONER(S)	Swarnandhra IJMII Integrated Ltd
NAME OF THE RESPONDENT(S)	Swarnandhra-IJMII Integrated Township
	Development Co. Pvt Ltd
UNDER SECTION	97

Counsel for Petitioner(s):

Name of the	Designation	e-mail &	signature
Counsel(s)		Telephone no.	1
VIVER GANESH	Advocate	lyerassociates 14@	Minos
		9495968289	

Counsel for Respondent(s):

Name of the	Designation	e-mail &	signature
Counsel(s)		Telephone no.	
G. SANKARA RAO	Adrocate	SANKARRADEAN TAREGMANICA	G-Simkenezeu
		7995466219	

Heard Shri. Vivek Ganesh, learned counsel for the petitioner and Shri. G. Sakara Rao, learned counsel for the respondent. Shri. G. Sankara Rao, learned counsel for the respondent submit that they have no objection to pass similar orders as passed in the CP.

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Post the case for orders on 13.11.2017.

Member (Technical)

Member (Judicial)